

# ORISSA HIGH COURT

## FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/5081/2025	M/S. ASIAN STEELS VS M/S. HINDUSTAN AERONAUTICS LTD.	SOURAV SUMAN BHUYAN VS	// ()	
2	D-BLAPL/3693/2025	ABHIN BHAINSA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// ()	AOD20220003518C202500009
3	D-BLAPL/3694/2025	SACHIKANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARANGA /437 /2024 ()	AOR20220001297C202500045
4	D-BLAPL/3695/2025	MD NASRUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /214 /2024 ()	AOD20240000364C202500011
5	D-BLAPL/3696/2025	BIPIN KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BRAJARAJNAGAR /68 /2024 ()	AOD20220003518C202500010
6	D-BLAPL/3697/2025	P.KALIA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALIAPANDA /148 /2024 ()	AOR20220000014C202500004
7	D-BLAPL/3698/2025	RAJ KUMAR BHARATRAM SHARMA @ RAJ KUMAR VS STATE OF ODISHA	<del>PRAMOD</del> RANJAN BEHERA VS	// ()	AOD20220003518C202500011
8	D-BLAPL/3699/2025	KUNA @ KUNTHA @ GANESH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI /35 /2025 ()	AOD20240000242C202500031
9	D-BLAPL/3701/2025	TIKI @ CHANDAN MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DAS VS	AUL /691 /2024 ()	
10	D-BLAPL/3704/2025	PRASANTA KUMAR BEHERA @ PRASANTA BEHERA VS STATE OF ODISHA	AARIJEET MISHRA VS	BARAMBA /225 /2024 ()	
11	D-BLAPL/3705/2025	ASHOK NAIK @ MUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /320 /2023 ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/3711/2025	JAYA CHANDRA PANDA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	DIGAPAHANDI /366 /2024 () //	AOD20240000170C202500004
13	D-BLAPL/3713/2025	PREMANANDA NAYAK @ SIPUN VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /39 /2025 () //	
14	D-BLAPL/3714/2025	TUKARAM BIRODAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MOTU /30 /2021 () //	
15	D-BLAPL/3716/2025	PRAKASH BALABANTARAY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /265 /2024 () //	
16	D-BLAPL/3717/2025	DEEPAK DAS PANKA @ PANIKA VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /416 /2020 () //	
17	D-BLAPL/3721/2025	SIBA DIPA @ SHIBA DEEPA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /284 /2018 () //	
18	D-BLAPL/3722/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHU VS STATE OF ODISHA	SUNIL KUMAR DWIVEDY VS	SORO /1087 /2024 () //	
19	D-BLAPL/3726/2025	KALI CHARAN NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	PALLAHARA /267 /2024 () //	
20	D-BLAPL/3727/2025	AFTAB KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 () //	
21	D-BLAPL/3730/2025	TRUPTIREKHA MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	GOSANINUAGAM /24 /2025 () //	
22	D-BLAPL/3731/2025	MD. ZARAIT VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 () //	
23	D-BLAPL/3733/2025	JULU @ SIDHESWAR BEHERA	HEMANTA KUMAR MOHANTA	BETNOTI /453 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3734/2025	BINOD PATI @ BINOD KUMAR PATI	HEMANTA KUMAR MOHANTA	BHANJPUR /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3736/2025	BASISTHA NAG @ BHARAT	TARA PRASAD MOHAPATRA	BELPARA /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3747/2025	KONKAN DAS @ DAS	ASIT KUMAR JENA	MALKANGIRI /711 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3751/2025	MONOJ DAS	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3766/2025	DAYANIDHI BANCHHOR	AMITAV TRIPATHY	GHANTAPADA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3767/2025	BIKASH AMAT	AMITAV TRIPATHY	KANTAMAL /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3771/2025	PRASANTA KUMAR PATRA	ANITA SAHOO	KHANDAPARA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3774/2025	SIBANI SANKAR MOHAPATRA	BIKRAM CHANDRA GHADEI	PURI SADAR /398 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3776/2025	BANTI PRADHAN@KANKADA@SUSANT	BHOKALI SETHI	KABISURYANAGAR /33 /2025	AOR20220002897C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3777/2025	KULA @ KULAMANI SAHU	BHOJARAJ SETHI	GAISILET /245 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3778/2025	PRAMILA BHOI@URI	ASUTOSH TRIPATHY	ANGUL SADAR PS /738 /2024	AOR20220001648C202500017
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/3780/2025	STATE OF ODISHA MADAN HARIJAN VS	MANORANJAN PADHY VS	// JEYPORE SADAR /373 /2022 ()	AOD20220003086C202500030
36	D-BLAPL/3781/2025	STATE OF ODISHA SUNIL DORA VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /556 /2024 ()	
37	D-BLAPL/3784/2025	STATE OF ODISHA SHIV SANKAR PRASAD VS	AMLAN MOHANTY VS	// BARBIL /11 /2025 ()	
38	D-BLAPL/3785/2025	STATE OF ODISHA SITARAM KARNA VS	JUGALA KISHORE PANDA VS	// / /0 ()	
39	D-BLAPL/3787/2025	STATE OF ODISHA ASHOK BARAL VS	SAROJ KUMAR PADHI VS	// BALIANTA P.S. /593 /2024 ()	
40	D-BLAPL/3789/2025	STATE OF ODISHA SHIBA MEHER VS	JUGALA KISHORE PANDA VS	// TARBHA /323 /2024 ()	
41	D-BLAPL/3790/2025	STATE OF ODISHA SANGRAM KUMAR SAHOO @ PINKU VS	KULDEEP MOHANTY VS	// UDITNAGAR /13 /2025 ()	AOD20240000012C202500020
42	D-BLAPL/3793/2025	STATE OF ODISHA JASOBANTA RANA VS	GAUTAM CHARAN ROUT VS	// JAGATPUR /650 /2024 ()	
43	D-BLAPL/3796/2025	STATE OF ODISHA RANGALAL PURTY VS	LAXMIDHAR MAHAPATRA VS	// CHANDRASEKHARPUR /77 /2021 ()	
44	D-BLAPL/3799/2025	STATE OF ODISHA SK. AHEBABUR REHMAN VS	LAXMIDHAR MAHAPATRA VS	// CHANDRASEKHARPUR /812 /2024 ()	
45	D-BLAPL/3805/2025	STATE OF ODISHA MUNA PADIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// KALIMELA /261 /2024 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/3806/2025	SHASWAT BINAYAK BEHERA VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	PIPLI /239 /2024 () //	
47	D-BLAPL/3807/2025	PADIA SODI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 () //	
48	D-BLAPL/3810/2025	SRIDHAR SWAIN @ SRIDHAR KUMAR SWAIN @ SRIDHAR SWAIN VS STATE OF ODISHA	SRIDHAR SWAIN VS	KENDRAPARA SADAR /644 /2024 () //	
49	D-BLAPL/3811/2025	RAJESH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BAIDYANATHPUR /403 /2024 () //	
50	D-BLAPL/3813/2025	RAJU NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /375 /2024 () //	
51	D-BLAPL/3814/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-15 /98 /2024 () //	
52	D-BLAPL/3820/2025	SANGRAM KUMAR SAHOO @ PINKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /12 /2025 () //	AOD20240000012C202500021
53	D-BLAPL/3822/2025	GIRIDHARI GOUDA @ GAUDA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024 () //	AOD20240000391C202500009
54	D-BLAPL/3823/2025	RAHUL @ BAKSHISH SINGH MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /336 /2022 () //	
55	D-BLAPL/3825/2025	RUPAN MANDAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /17 /2006 () //	
56	D-BLAPL/3828/2025	BAKULA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /210 /2017 () //	
57	D-BLAPL/3832/2025	JITENDRA KUMAR MAHARANA	JYOTIRMAYA SAHOO	BALUGAON P.S. /8 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/3833/2025	SATYA NARAYAN @ SATYABADI GOUDA	SUJIT KUMAR PATTNAIK	BADABAZAR /430 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/3834/2025	BANSHIDHAR ROUSTRAY	JYOTIRMAYA SAHOO	BANAPUR P.S. /418 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/3835/2025	RUPAN MANDAL	BASANTA KUMAR DAS	R.UDAYAGIRI /16 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/3836/2025	SOUMYA RANJAN DEHURY	LALITENDU BHUYAN	ANANDAPUR /290 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/3837/2025	MD. PARWEJ @ CHINKU	ASOK MOHANTY	PLANTSITE /355 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/3838/2025	SURESH KUMAR SAMANTARAY	ABINASH DAS	LAXMISAGAR P.S. /627 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/3839/2025	BHULEDIYA @ JAYESH KUMAR	NABIN KUMAR DAS	GOPALPUR /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/3840/2025	MANJAR ALI	SUDHANSU SEKHAR DASH	G.R.P.S. /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/3842/2025	DUKHABANDHU MAHAKUD @ ANDA MAHAKUD	BIJAY KUMAR MOHANTY	PATNA /157 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/3843/2025	MD. TAUHID ANSARI	DURGA PRASANNA MISHRA	G.R.P.S.,SAMBALPUR /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/3846/2025	DALESWAR SAHU	SANJIB KUMAR BHANJADEO	DHARMABANDHA PS /99 /2024	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/3848/2025	STATE OF ODISHA MANIK MANDAL @ MANIK MONDAL VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
70	D-BLAPL/3849/2025	STATE OF ODISHA SUDAM MAJHI VS	SANJIB KUMAR BHANJADEO VS	// NIRAKARPUR /95 /2023 ()	
71	D-BLAPL/3850/2025	STATE OF ODISHA KHAJUNA @ BHARAT @ SUBHAM NATH VS	KARUNAKAR NAYAK VS	// PURUNABAZAR /196 /2024 ()	
72	D-BLAPL/3851/2025	STATE OF ODISHA THANESWAR VISWAKARMA VS	PRASANTA KUMAR ROUSTRAY VS	// // ()	AOD20240000391C202500008
73	D-BLAPL/3853/2025	STATE OF ODISHA REJITI KRISHNA VS	SANJIB KUMAR BHANJADEO VS	// GUNUPUR /98 /2023 ()	
74	D-CMAPL/4958/2025	STATE OF ODISHA RAJANIKANTA PATRA VS	NARESH CHANDRA SAHOO VS	// // ()	
75	D-CMP/4878/2025	SARASWATI @ SAROJINI SETHI KESHAB CHANDRA DAS VS	RAMESH CHANDRA MISHRA VS	// // ()	AOD20240000522C202500001
76	D-CMP/4941/2025	KESHAB CHANDRA DAS MINATI PRAVA JENA VS	AKSHAYA KUMAR MOHAPATRA VS	// // ()	
77	D-CMP/4944/2025	KEDAR GOURA JENA MUSTAK MALLIK VS	SIDHESWAR RATH VS	// // ()	
78	D-CMP/4961/2025	SANJIB KUMAR SUBUDHI RAJENDRA PANIGRAHI VS	HIMANSHU BHUSAN DASH VS	// // ()	
79	D-CMP/5015/2025	SAILADU RAGHUNATH ADIKANDA NAYAK VS	MRUGANKA MAULI PATNAIK VS	// // ()	
		HARIHARA PRADHAN		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/4908/2025	REBATI JANI VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
81	D-CONTC/4910/2025	DHIRENDRA KUMAR MEHER VS TAPAN MAJHI,BLOCK EDUCATION OFFICER,JUNAGARH	ADV. VS	// 0 //	
82	D-CONTC/4913/2025	PRADEEPTA KISHORE NAYAK VS SANTOSH KUMAR ROUT,OES,DISTRICT EDUCATION OFFICER,CUTTACK	UPASANA BAL VS	// 0 //	
83	D-CONTC/4918/2025	SURENDRA SAHOO VS USHA PADHEE,IAS	ADV. VS	// 0 //	
84	D-CONTC/4921/2025	DWITI KRUSHNA LENKA VS SARIKA SADHANGI,BDO ASKA ,CUTTACK	ADV. VS	// 0 //	
85	D-CONTC/4923/2025	SANYASI SAHANI VS SAGRIKA SADHANGI,BDO ASKA,CUTTACK	ADV. VS	// 0 //	
86	D-CONTC/4924/2025	AJIT BISWAL @ AJIT KUMAR BISWAL VS SAGRIKA SADHANGI,BDO ASKA,CUTTACK	ADV. VS	// 0 //	
87	D-CONTC/4938/2025	vyotirmayee nayak VS SALINI PANDIT, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/4940/2025	AMARJYOTI BARIK VS PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //	
89	D-CONTC/4954/2025	JAGADISH CHANDRA MISRA VS SANJUKTA SAHU,ADDL.DIRECTOR OF HEALTH,INTELIGENCE AND VITAL STATISTICS,BBSR,KHURDA	ADV. VS	// 0 //	
90	D-CONTC/4984/2025	HIMANSHU PATEL VS PRATYUSH DEWAKAR,SUPERINTENDENT OFPOLCE SUNDARGARH	ADV. VS	// 0 //	
91	D-CONTC/4989/2025	NIHARIKA MISHRA	ADV.	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUBHA SARMA,IAS		//	
92	D-CONTC/4992/2025	PRASANTA KUMAR BEHERDALAI	ADV.	//	
		VS	VS	()	
		SATYABRATA SAHU,IAS		//	
93	D-CONTC/4996/2025	ANANDA MANJARI BEHERA	ADV	//	AOR20220001535C202500026
		VS	VS	()	
		SASWAT MISHRA,PRINCIPAL SECRETARY , FINANCE DEPTT.		//	
94	D-CONTC/4998/2025	DILLIP KUMAR MOHAPATRA	ADV	//	AOR20220001535C202500025
		VS	VS	()	
		SASWAT MISHRA, PRINCIPAL SECRETARY FINANCE DEPTT.		//	
95	D-CONTC/5018/2025	KALU CHARAN ROUT	ADV.	//	
		VS	VS	()	
		ANNANTA KUMAR NAYAK,DEPUTY REGISTRAR CO-OPERATIVE SOCIETIES,NAYAGARH DIVISION,NAYAGARH			
96	D-CONTC/5023/2025	DR.SUPRIYA DASH	SAMEER KUMAR DAS	//	
		VS	VS	()	
		RENUPRAVA NAYAK,OAS-I,REGISTRAR,ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH,BBSR,KHURDA			
97	D-CONTC/5054/2025	CHANDRAMANI BEHERA	ADV	//	AOR20220004106C202500011
		VS	VS	()	
		SUJAY KUMAR PATI,TAHASILDAR CUTTACK		//	
98	D-CONTC/5065/2025	ROUTU BHUJANGA RAO	KADAR MOHAMMAD	//	
		VS	VS	()	
		BHARAT KUMAR SAHOO,SECRETARY-CUM-CEO,BERHAMPUR CO-OPERATIVE CENTRAL BANK LTD.,GANJAM			
99	D-CRLA/3706/2025	BHANJA@BHANJA KISHORE NAYAK	ARIJEET MISHRA	PATKURA /20 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/3708/2025	SHAKTI @ SHAKTI PRASAD NAIK	PRIYA RANJAN SINGH	DHENKANAL SADAR /814 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/3756/2025	NABAGHANA JENA@HADA	ANIMA KUMARI DEI	BALIKUDA /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/3788/2025	CHAITANYA HATI	JAYADEBA BEHERA	DHANUPALI /343 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLA/3829/2025	STATE OF ODISHA RAJENDRA SINGH VS	PRANAB KUMAR DAS VS	// DABUGAM /209 /2024 ()	
104	D-CRLA/3854/2025	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	SATYA RANJAN MULIA VS	// VIGILANCE PS (BERHAMPUR) /2 /2006 ()	
105	D-CRLMA/3803/2025	STATE OF ODISHA(VIG.) KADAMIBINI SAMANTARAY VS	AMLAN SHAKTI PAUL VS	// FATEGARH /85 /2024 ()	
106	D-CRLMA/3844/2025	STATE OF ODISHA BALARAM PANDA VS	ABHILASH MISHRA VS	// BINIKA /332 /2024 ()	
107	D-CRLMC/3718/2025	STATE OF ODISHA KUMUDA SAHU VS	SHYAM SUNDAR CHHUALSINGH VS	// ANGUL TOWN /55 /2000 ()	
108	D-CRLMC/3724/2025	STATE OF ODISHA MANAS KUMAR ROUT VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /360 /2019 ()	
109	D-CRLMC/3725/2025	STATE OF ODISHA BIRANCHI NARAYAN MOHAPATRA VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
110	D-CRLMC/3728/2025	STATE OF ODISHA KALANDI BHOI VS	BISWARANJAN DALAI VS	// SALIPUR /188 /2024 ()	AOR20220003722C202500006
111	D-CRLMC/3729/2025	STATE OF ODISHA ASHA SINGH VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
112	D-CRLMC/3732/2025	REPUBLIC OF INDIA, BBSR BIRANCHI NARAYAN MOHAPATRA VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
113	D-CRLMC/3738/2025	STATE OF ODISHA CHARCHIT MISHRA VS CENTRAL BUREAU OF INVESTIGATION	BISWARANJAN SAHOO VS	// / /0 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/3740/2025	ADIKANDA PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	PALLAHARA /52 /2009 () //	
115	D-CRLMC/3743/2025	BISWARANJAN MAHALI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHILA P.S.(BBSR) /32 /2023 () //	
116	D-CRLMC/3745/2025	M.GURUNATH DORA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	RAMBHA (KHALLIKOTE) /111 /2010 () //	
117	D-CRLMC/3746/2025	SREYANSHU MALLICK @ GUDU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	NAUGAON /10 /2024 () //	
118	D-CRLMC/3750/2025	PULIN KUMAR GANTAYAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CUTTACK SADAR /284 /2022 () //	
119	D-CRLMC/3759/2025	RABI @ RABINDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /105 /2011 () //	AOR20220001631C202500042
120	D-CRLMC/3760/2025	SUBA @ SUBASH GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /65 /2014 () //	AOR20220001631C202500041
121	D-CRLMC/3762/2025	KALIA CHHATRA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /190 /2023 () //	AOR20220001462C202500012
122	D-CRLMC/3768/2025	BALARAM MEHER VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	JUNAGARH /270 /2015 () //	
123	D-CRLMC/3775/2025	NAROTTAM BUDEI @ NARU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /50 /2019 () //	
124	D-CRLMC/3779/2025	ASHOK BEHERA VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	/ /0 () //	
125	D-CRLMC/3783/2025	SITARAM PANIGRAHI	JYOTIRMAYA SAHOO	/ /0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/3791/2025	DINESH KUMAR JENA	PRASANTA KUMAR DAS	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/3798/2025	RAMESH LENKA	PRANAY KUMAR MAHARAJ	FATEGARH /196 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/3800/2025	TUNI SWAIN @ KUNI	PRANAY KUMAR MAHARAJ	ITAMATI /104 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/3847/2025	DIPUNA @ RASHMIRANJAN NATH	ACHYUTANANDA PATTANAIAK	NIMAPADA /58 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/3852/2025	JAYAPRAKASH PANI @ JOYPRAKASH PANI	BYOMAKESH TRIPATHY	CDA-II /130 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/3856/2025	MUNA @ RAHUL BISWAL	KASHINATH PATTANAIAK	MAHILA P.S. BUXIBAZAR /91 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/3858/2025	NARAYAN CHANDRA DAS	ROHIT RANJAN RAY	KHURDA P.S. /356 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/3794/2025	ANNADA PRAVA RAY	BIJAYINI RATH	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/3795/2025	TUSHIL KUMAR MURMU	MANASH RANJAN SATAPATHY	/ / 0	
		VS	VS	()	
		AATISH MOHAPATRA @ PANDA		//	
135	D-CRLMP/3802/2025	PRAVAKAR BEHERA	DILLIP KUMAR RAY	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/3808/2025	BISWAJIT SWAIN	DEBIDUTTA MOHAPATRA	/ / 0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/3841/2025	STATE OF ODISHA SAYAD RASID ALI VS	BHUBANESWAR DASH VS	// /0 ()	
138	D-CRLMP/3857/2025	STATE OF ODISHA RUPALI MAJHI VS	BISWAJIT SAHOO VS	// /0 ()	
139	D-CRLREV/3719/2025	STATE OF ODISHA JINESH@DINESH KUMAR SAHU VS	SHYAM SUNDAR CHHUALSINGH VS	// BANTALA /18 /2019 ()	
140	D-CRLREV/3735/2025	STATE OF ODISHA RANKANATH LENKA VS	DEBASNAN DAS VS	// /0 ()	
141	D-CRLREV/3826/2025	PRABHAT KUMAR BISWAL GADADHAR JENA VS	VIVEKANAND JENA VS	// /0 ()	
142	D-FAO/4893/2025	SNEHALATA SAMAL@JENA BHAGABAN BEHERA VS	PRADEEP KUMAR MISHRA VS	// /0 ()	
143	D-FAO/4912/2025	UNION OF INDIA D.M.,M/S UNITED INDIA INSURANCE CO. LTD.,CUTTACKA	AKASANKAR MISHRA VS	// /0 ()	
144	D-FAO/4969/2025	BANITA SWAIN JYOSTNA SAMANTARAY VS	DURGA PRASAD S.MALLICK VS	// /0 ()	AOD20240000510C202500002
145	D-FAO/5061/2025	RAJANI MULLICK STATE OF ODISHA VS	GAYATRI PATRA,A.S.C VS	// /0 ()	LOD20240000200C202500092
146	D-MACA/4900/2025	RANJIT KUMAR SENAPATI BISHNU CHARAN SARANGI VS	BISHNU BRATA SINGH VS	// /0 ()	
147	D-MACA/4980/2025	PRAKASH CHANDRA NAYAK M/S. ORIENTAL INSURANCE CO. LTD., BBSR VS	AMIT KUMAR NATH VS	// /0 ()	
		AJAY KUMAR PRADHAN		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MACA/5010/2025	NEW INDIA ASSURANCE CO. LTD. VS ANUCHHAYA PADHAN	MAHITOSH SINHA VS	// 0 //	
149	D-MATA/4959/2025	NIKKI DEVI@NIKKI KUMARI VS RAJESH KUMAR@RAJESH KUMAR MANDAL@RAJESH MANDAL	MANAS RANJAN DHAL VS	// 0 //	
150	D-MATA/5013/2025	NIBEDITA JENA @ NAYAK VS PARSURAM NAYAK	LAKSHMAN MISHRA VS	// 0 //	
151	D-MATA/5095/2025	NIHARIKA RAY@MOHANTY VS SANDIP KUMAR RAY	ARUN KUMAR ACHARYA VS	// 0 //	
152	D-MSA/4978/2025	D.N. OXYPARK RESIDENTS WELFARE SOCIETY, KHORDA VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	ABHIN DAS VS	// 0 //	
153	D-MSA/5050/2025	M/S. Z ESTATES PRIVATE LTD., BBSR VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	ABHINANDAN PRADHAN VS	// 0 //	
154	D-OTAPL/5004/2025	COMMISSIONER OF CGST AND CX, SUNDARGARH VS M/S SWASTIK ISPAT PVT. LTD.,SUNDERGARH	ANAND PRAKASH DAS VS	// 0 //	
155	D-RSA/4936/2025	SATYABADI LENKA VS SUDESHNA SAHU	SOUMYA MISHRA VS	// 0 //	
156	D-RVWPET/4972/2025	JAGANNATH DIXIT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
157	D-RVWPET/5048/2025	GENERAL MANAGER, UPPER INDRAVATI PROJECT, NABESANCPMA VS DALIT KAUR GILL	MAHESANCPMA R KANUNGO VS	// 0 //	
158	D-TRP(C)/5079/2025	PRIYADARSHINI NANDY VS ASHISH KUMAR NAYAK	SUKANTA KUMAR NAYAK VS	// 0 //	
159	D-WA/4871/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//	LOD20240000194C202500091

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/4873/2025	CHITTARANJAN PANIGRAHI STATE OF ODISHA	SUBHA BIKASH PANDA, A.G.A.	//	LOD20240000200C202500091
		VS	VS	()	
161	D-WA/4874/2025	MANAS RANJAN BARIK STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000172C202500085
		VS	VS	()	
162	D-WA/4875/2025	SHASHI BHUSAN PADHAN STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	LOD20240000194C202500089
		VS	VS	()	
163	D-WA/4876/2025	ANANDA CHANDRA BHOI BASUDEV SAHOO	SADASIVA PATRA (1)	//	AOD20230000737C202500007
		VS	VS	()	
164	D-WA/4877/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	LOD20240000194C202500090
		VS	VS	()	
165	D-WA/4956/2025	PRAKASHINI PANDA STATE OF ODISHA	UMESH CHANDRA BEHURA	//	LOD20240000194C202500092
		VS	VS	()	
166	D-WA/4957/2025	BIRANCHI KUMAR JENA STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	//	LOD20240000172C202500086
		VS	VS	()	
167	D-WA/4987/2025	PRASANNA KUMAR MOHANTY LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATION	PRASANNA KUMAR JENA	//	
		VS	VS	()	
168	D-WA/5067/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	//	LOD20240000200C202500094
		VS	VS	()	
169	D-WA/5080/2025	KSHETRA MOHAN SAMANTARAY STATE OF ODISHA	SASWAT DAS , A.G.A	//	LOD20240000172C202500088
		VS	VS	()	
170	D-WA/5083/2025	NIRANJAN SAHU STATE OF ODISHA	DEBENDRA KUMAR SAHOO , A.G.A	//	LOD20240000172C202500087
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/5090/2025	BHAGYASHREE CHOUDHURY STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500093
172	D-WA/5092/2025	BAIDHAR BEHERA STATE OF ODISHA VS	DEBENDRA KUMAR SAHOO,A.G.A VS	// // ()	LOD20240000200C202500093
173	D-WP(C)/4864/2025	TRILOCHAN GUNTHA ANIL KUMAR SAHU VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()	AOD20220004450C202500002
174	D-WP(C)/4865/2025	STATE OF ODISHA BISWO BHUSAN SAHOO VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500004
175	D-WP(C)/4866/2025	STATE OF ODISHA DIPTI RANJAN BEHERA VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500005
176	D-WP(C)/4867/2025	STATE OF ODISHA BIRAJA PRASAD BHOI VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500006
177	D-WP(C)/4868/2025	STATE OF ODISHA SRIDHAR DAS VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500008
178	D-WP(C)/4869/2025	STATE OF ODISHA BIMAL KUMAR AGARWALLA VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500007
179	D-WP(C)/4870/2025	STATE OF ODISHA CHANDRAKANTA SAHOO VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500007
180	D-WP(C)/4872/2025 WP(C)/3692/2025	STATE OF ODISHA JACOB VARGHESE VS	P. ANUP DASH VS	// // ()	
181	D-WP(C)/4879/2025	STATE OF ODISHA FAGULAL PADHAN VS	BHARATI DASH VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/4880/2025	SAKTIDHAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202500012
183	D-WP(C)/4881/2025	RANJAN KUMAR DASH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500011
184	D-WP(C)/4882/2025 WP(C)/3702/2025	M/S. SAKTI AGRO CHEMICAL, DHENKANAL VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //	
185	D-WP(C)/4883/2025	DALURAM DEHURY VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
186	D-WP(C)/4884/2025	PRADEEP KUMAR ODDU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/4885/2025 WP(C)/3766/2025	AMODH KUMAR BARDHAN VS MINISTRY OF INFORMATION AND BROADCASTING, GOVT OF INDIA	SUJATA JENA VS	// 0 //	
188	D-WP(C)/4886/2025	RAMA CHANDRA KHAMARI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
189	D-WP(C)/4887/2025	DINESH RAUDIA VS CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD., SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //	
190	D-WP(C)/4888/2025	NANDA KISHORE BARIK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //	
191	D-WP(C)/4889/2025	SRIKANTA KUMAR SWAIN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500003
192	D-WP(C)/4890/2025 WP(C)/3743/2025	PURNIMA ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500046
193	D-WP(C)/4891/2025	ARDHENDU PANI	SAILAZA NANDAN DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/4892/2025	LOKANATH BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/4894/2025	GHASI JOGI	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/4895/2025	ABHINASH DAS @ ABHINASH DASH	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/4896/2025	RAJESH MALLICK	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/4897/2025	JITENDRA PATRA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/4898/2025	ABHINASH DAS @ ABHINASH DASH	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/4899/2025	SHRUTI JENA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/4901/2025	PRANATI PARIDA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/4902/2025	RANJAN KUMAR ROUT @ RANJAN ROUT	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/4903/2025	RAMAKANTA BEHERA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/4904/2025	ASEENA PRADHAN	BIRAJA PRASANNA DAS	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/4905/2025	STATE OF ODISHA SWARNALATA MALLICK VS	BIRAJA PRASANNA DAS VS	// // 0	
206	D-WP(C)/4906/2025	STATE OF ODISHA KRUPASINDHU MUDULI VS	BIRAJA PRASANNA DAS VS	// // 0	
207	D-WP(C)/4907/2025	STATE OF ODISHA PETTY OFFICER BIJOYANANDA BEHERA RETD VS	SAMARENDRA BEURA VS	// // 0	AOR20220001771C202500001
208	D-WP(C)/4909/2025	UNION OF INDIA PRAVAT KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
209	D-WP(C)/4911/2025	STATE OF ODISHA ANNAPURNA SAHU VS	BIRAJA PRASANNA DAS VS	// // 0	
210	D-WP(C)/4914/2025	STATE OF ODISHA SAGAR KUMAR PANIGRAHI VS	PAMI RATH VS	// // 0	
211	D-WP(C)/4915/2025	STATE OF ODISHA RABI SANKAR SAHU VS	TIKERAM MEHER VS	// // 0	
212	D-WP(C)/4916/2025	STATE OF ODISHA SUNAKAR ADHIKARI VS	GANESH PRASAD SAMAL VS	// // 0	
213	D-WP(C)/4917/2025	STATE OF ODISHA JAYANTI BISWAL VS	BIRAJA PRASANNA DAS VS	// // 0	
214	D-WP(C)/4919/2025	STATE OF ODISHA ALOK KUMAR BISOYI VS	PAMI RATH VS	// // 0	
215	D-WP(C)/4920/2025	STATE OF ODISHA M/S MAYURBHANJ CENTRAL COOPERATIVE BANK VS ASST COMMISSIONER CENTRAL GST AND CENTRAL EXCISE	KAMNIDES SAHOO VS	// // 0 //	

# ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/4922/2025	SUKANTA DHALA @ DHAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
217	D-WP(C)/4925/2025	DINDAYAL SAHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
218	D-WP(C)/4926/2025	BAISHNAB DAS VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
219	D-WP(C)/4927/2025	JHARANARANI PARIDA @ DR.JHARANA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
220	D-WP(C)/4928/2025	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
221	D-WP(C)/4929/2025	PRAKASH CHANDRA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
222	D-WP(C)/4930/2025	PRADEEP KUMAR REDDY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
223	D-WP(C)/4931/2025	MANOJ KUMAR MUDULI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
224	D-WP(C)/4932/2025	ARTATRANA SUKLA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
225	D-WP(C)/4933/2025	BANITA JHANKAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
226	D-WP(C)/4934/2025	JAGANNATH SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //	
227	D-WP(C)/4935/2025	SHANTI MANJARI DEI	MILAN KANUNGO	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/4937/2025	SHIBASANKAR SARKAR @ SHIBA SANKAR SARKAR	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/4939/2025	BIBHUTI BHUSHAN GURU	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4942/2025	KSHETRABASI NAYAK	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	0	
		CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF INDIA		//	
231	D-WP(C)/4943/2025	KAMALINI SENAPATI	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/4945/2025	GOURI SANKAR BEHERA	SATYABRATA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/4946/2025	KAMALINI SENAPATI	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
234	D-WP(C)/4947/2025	SUJIT KUMAR MOHANTY	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		BOARD OF SECONDARY EDUCATION ODISHA, CUTTACK		//	
235	D-WP(C)/4948/2025	SANGITA DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4949/2025	KAMALINI SENAPATI	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
237	D-WP(C)/4950/2025	PARBATI SETHI	NIRANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4951/2025	JAYANTI BESAN	SIDHARTHA MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/4952/2025	STATE OF ODISHA KAMALINI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// // 0 //	
240	D-WP(C)/4953/2025	LAXMI GANDHA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
241	D-WP(C)/4955/2025	RAMALATA NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
242	D-WP(C)/4960/2025	EPILI TRINATH @ IPILI TRINATH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
243	D-WP(C)/4962/2025 WP(C)/3749/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //	
244	D-WP(C)/4963/2025	JANI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //	
245	D-WP(C)/4964/2025 WP(C)/3786/2025	MOHAMMED AKIQUE VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
246	D-WP(C)/4965/2025	SUPRAVA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
247	D-WP(C)/4966/2025	JANI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //	
248	D-WP(C)/4967/2025	MR.RAJIB LOCHAN SAHOO VS THE DEPUTY GENERAL MANAGER CUM ZONAL MANAGER, UCO BANK, BBSR	MANOJA KUMAR KHUNTIA VS	// 0 //	
249	D-WP(C)/4968/2025	PURNIMA NAIK VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :04/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/4970/2025	MANAMATI PUJARI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500010
251	D-WP(C)/4971/2025	MANAGING COMMITTEE OF BERHAMPUR HIGH SCHOOL, VS STATE OF ODISHA	HODASHURCHANDRA MOHANTY VS	// 0 //	
252	D-WP(C)/4973/2025	M/S. KCS PVT. LTD, SUNDERGARH VS CHIEF MANAGER CUM A.O., UCO BANK, ROURKELA MAIN BRANCH	SUVENDU KUMAR RAY VS	// 0 //	
253	D-WP(C)/4974/2025	RASHMIREKHA MAJHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500009
254	D-WP(C)/4975/2025	M/S. B.B.INFRA SOLUTION PRIVATE LIMITED, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	
255	D-WP(C)/4976/2025	SAMBHU SINGH VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
256	D-WP(C)/4977/2025	GEETA SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
257	D-WP(C)/4979/2025	SUBHASHREE SUCHISMITA @ SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR, OPTCL., BBSR	PRASANTA KUMAR JENA VS	// 0 //	
258	D-WP(C)/4981/2025	SRIKANTA ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
259	D-WP(C)/4982/2025	DR.NARASINGHA BARIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
260	D-WP(C)/4983/2025	GOBARDHAN PARAJA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500029
261	D-WP(C)/4985/2025	RAMAKANTA SAHU	SOURAV DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/4986/2025	JOGESWAR BALIARSINGH	SUBHENDU KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/4988/2025	PANU CHARAN JENA	LAMBODOR ACHARI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/4990/2025	GAYATRI NANDA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/4991/2025	TINI JENA	LALIT SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/4993/2025	SUSHOBHAN MISHRA	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/4994/2025	MANORANJAN PANDIT	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/4995/2025	GAYATRI NANDA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/4997/2025	PINKINI RATH	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/4999/2025	RASHMI PRAVA MOHANTY	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/5000/2025	TAPAN MEHER	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/5001/2025	M/S. NEW PRINCE RESTAURANT, BERHAMPUR	KOUSIK ANANDA GURU	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/5002/2025	STATE OF ODISHA SAROJINI SATPATHY VS	BISWAJIT NAYAK VS	// // 0	
274	D-WP(C)/5003/2025	STATE OF ODISHA L. KAMESWAR RAO VS	ALOK KUMAR PANDA VS	// // 0	
275	D-WP(C)/5005/2025	STATE OF ODISHA DAMBARUDHAR MOHANTA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
276	D-WP(C)/5006/2025	STATE OF ODISHA M/S.ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (INDCO) BBSR VS	PRANAY KISHORE THAKUR (INDCO) BBSR VS	// // 0	
277	D-WP(C)/5007/2025	ADDITIONAL COMMISSIONER OF GST AND CE, BBSR M/S OCL IRON AND STEELS LTD., KOLKATA VS	PARTHA MUKHERJI VS	// // 0	
278	D-WP(C)/5008/2025	UNION OF INDIA SARAT KUMAR UPADHYAYA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
279	D-WP(C)/5009/2025	STATE OF ODISHA JYOSNARANI DAS VS	NIHAL RATH VS	// // 0	
280	D-WP(C)/5011/2025	STATE OF ODISHA SANJULATA @ SANJURANI DASADHIKARI VS	AKSHAYA KUMAR NAYAK VS	// // 0	
281	D-WP(C)/5012/2025	DIRECTOR OF ELEMENTARY EDUCATION SAMBHUPANI DIGAL VS	ANIMA KUMARI DEI VS	// // 0	
282	D-WP(C)/5014/2025	STATE OF ORISSA SUBHRANSU SEKHAR MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
283	D-WP(C)/5016/2025	STATE OF ODISHA SIBA NARAYAN SAHOO VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :04/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/5017/2025	SHANTISENA PUBLICATIONS, JAGATSINGHPUR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/5019/2025	RABINDRA KUMAR PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
286	D-WP(C)/5020/2025	GEETA RATH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
287	D-WP(C)/5021/2025	BINOD BIHARI DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
288	D-WP(C)/5022/2025	SARAT KUMAR MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
289	D-WP(C)/5024/2025	DR. KHARAVELA MAHANTY VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //	
290	D-WP(C)/5025/2025	JIBARDHAN PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
291	D-WP(C)/5026/2025	MANJULATA MALLIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
292	D-WP(C)/5027/2025	NALINI PANDA VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/5028/2025	KISHOR KUMAR KHAMARI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
294	D-WP(C)/5029/2025	ARPITA SAHOO VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
295	D-WP(C)/5030/2025	GAYADHAR SAHU	RANJIT SAMAL	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/5031/2025	JEMAMANI SAHOO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		COMMISSIONER CUM SECY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION DEPT, BBSR			
297	D-WP(C)/5032/2025	M/S MERICA AGRO PRODUCTS PVT. LTD., BBSR	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		BANK OF BARODA, GANGANAGAR BRANCH, BBSR		//	
298	D-WP(C)/5033/2025	BHAJAGOBINDA MADHUAL	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES		//	
299	D-WP(C)/5034/2025	ARUNIMA SAMANTRAY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/5035/2025	SUBAL CHANDRA NAYAK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/5036/2025	MAA KALIJAI MOTOR DANGA MALIKA SANGHA, A	BARBARISABORDHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/5037/2025	ABHISEK SHARMA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/5038/2025	PARESH KUMAR RAY	AZRA JAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/5039/2025	RITA MALIK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/5040/2025	BESI MOHAN RAO	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
306	D-WP(C)/5041/2025	CHARULATA DALEI	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/5042/2025	STATE OF ODISHA DASARATHA OJHA VS	GYANESWAR SATPATHY VS	// // 0	
308	D-WP(C)/5043/2025	STATE OF ODISHA ARUN KUMAR SAHOO VS	JANMEJAYA KATIKIA VS	// // 0	
309	D-WP(C)/5044/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECTRICAL) IN-CHARGE, PEASANDA, BALANGIR TRIPADHY VS	PRASANTA KUMAR TRIPADHY VS	// // 0	
310	D-WP(C)/5045/2025	BASANTA TOPPO PRADIP KUMAR DAS VS	SURENDRA KUMAR GARTIA VS	// // 0	
311	D-WP(C)/5046/2025	STATE OF ODISHA KAUSHALYA SAHANI VS	PABITRA KUMAR BEHERA VS	// // 0	
312	D-WP(C)/5047/2025	STATE OF ODISHA G.RAMESH VS	MIHIR KUMAR DASH VS	// // 0	
313	D-WP(C)/5049/2025	STATE OF ODISHA M/S PRADEEP KUMAR DAS, BALANGIR VS	ABHILASH MISHRA VS	// // 0	
314	D-WP(C)/5051/2025	THE COMNR COMMERCIAL TAX, GOODS AND SERVICES TAX, BANIJYAKAR BHAWAN, CUTTACK M/S. PRADEEP KUMAR DAS, BALANGIR VS	ABHILASH MISHRA VS	// // 0	
315	D-WP(C)/5052/2025	STATE OF ODISHA NIRAKAR PRADHAN VS	PRADEEP KUMAR ROUT VS	// // 0	
316	D-WP(C)/5053/2025	STATE OF ODISHA JAYASMITA DAS VS	BHUBANESWAR DASH VS	// // 0	
317	D-WP(C)/5055/2025	STATE OF ODISHA MAHODADHI BUILDERS PVT. LTD, BBSR VS	SURYAKANTA DASH VS	// // 0	
		SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/5056/2025	PRAHALLAD ROURAY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	AOD20220003081C202500003
319	D-WP(C)/5057/2025	M/S. PRADEEP KUMAR DAS, BALANGIR VS THE COMNR COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), BANIJYAKAR BHAWAN, CUTTACK	ABHILASH MISHRA VS	// ()	
320	D-WP(C)/5058/2025	CHITTARANJAN ACHARYA VS ACCOUNTANT GENERAL, A AND E, ODISHA	RANJIT MOHANTY VS	// () //	AOD20240000639C202500007
321	D-WP(C)/5059/2025	ABDUL JABBAR KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	
322	D-WP(C)/5060/2025	NAROTTAM NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	AOD20220003081C202500004
323	D-WP(C)/5062/2025	GOURI SANKAR MISHAR VS STATE OF ODISHA	MANOJ VERMA VS	// () //	
324	D-WP(C)/5063/2025	ASHUTOSH DAS VS STATE OF ORISSA	MANOJ VERMA VS	// () //	
325	D-WP(C)/5064/2025	HEMANTA PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //	
326	D-WP(C)/5066/2025	M/S. JAGANNAT STEEL FURNITURE, CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK	KAJAL SAHOO VS	// () //	
327	D-WP(C)/5068/2025	RANJIB BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED	BISWAJIT NAYAK VS	// () //	
328	D-WP(C)/5069/2025	HARISH @ GIRISH CHANDRA BEHERA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// () //	
329	D-WP(C)/5070/2025	M/S. BIJAYA KUMAR PARIDA, JAJPUR	KAJAL SAHOO	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ADDITIONAL CT AND GST OFFICER, JAJPUR		//	
330	D-WP(C)/5071/2025	SUNIL KUMAR BHALOTIA	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
331	D-WP(C)/5072/2025	M/S MAYURBHANJ CENTRAL COOPERATIVE BANK KAMPILABALIPADA BRANCH	KAMNEDABALIPADA	//	
		VS	VS	0	
		ASSISTANT COMNR, CENTRAL GST AND CENTRAL EXCISE, KEONJHAR DIVISION		//	
332	D-WP(C)/5073/2025	KISHORE CHANDRA AGRAWAL	SAURAV TIBREWAL	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
333	D-WP(C)/5074/2025	M/S. JAGABANDHU ENTERPRISES PVT. LTD, BBSR	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/5075/2025	BISWAJIT SAMANTRAY	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
335	D-WP(C)/5076/2025	RANJIB BISWAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
336	D-WP(C)/5077/2025	KANHU CHARAN PARIDA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500008
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/5078/2025	SANJUKATA PANDA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/5082/2025	TERESHA EKKA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/5084/2025	SADASHIBA SENAPATI	KABIRAJ PRADHAN	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, BBSR		//	
340	D-WP(C)/5085/2025	BIRANCHI NARAYAN PRUSTY	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/5086/2025	STATE OF ODISHA MUKTA JANI VS	DIPTI RANJAN BHOKTA VS	// // 0	
342	D-WP(C)/5087/2025	STATE OF ODISHA DINABANDHU BEHERA VS	PRAKASH RANJAN BARIK VS	// // 0	
343	D-WP(C)/5088/2025	STATE OF ODISHA NAMITA PATHJOSHI VS	DIPTI RANJAN BHOKTA VS	// // 0	
344	D-WP(C)/5089/2025	STATE OF ODISHA EXECUTIVE DIRECTOR (KORAPUT), HINDUSTAN AERONAUTICALS LTD, KORAPUT VS	RODHYAGSANTA KORSAPUT VS	// // 0	
345	D-WP(C)/5091/2025	LABOUR ENFORCEMENT OFFICER, TITILAGARH, BOLANGIR SADASIVA PANDA VS	NIRANJAN LENKA VS	// // 0	
346	D-WP(C)/5093/2025	STATE OF ODISHA S.BHASKAR RAO VS	BRAJA MOHAN SARANGI VS	// // 0	
347	D-WP(C)/5094/2025	REGIONAL TRANSPORT OFFICER, JHARSUGUDA PRADEEPTA KUMAR DASH VS	AMIYA KUMAR CHHATOI VS	// // 0	
348	D-WP(C)/5096/2025	STATE OF ODISHA JOGESWAR BEHERA @ BARIK VS	BIBHU PRASAD PANDA VS	// // 0	
349	D-WP(C)/5097/2025	MAHANADI COALFIELDS LIMITED, TALCHER KALPANA JANI VS	DIPTI RANJAN BHOKTA VS	// // 0	
350	D-WP(C)/5098/2025	STATE OF ODISHA PRADEEPTA KUMAR DASH VS	AMIYA KUMAR CHHATOI VS	// // 0	
351	D-WP(C)/5099/2025	STATE OF ODISHA SATYARANJAN BARIK VS	BRAJA MOHAN SARANGI VS	// // 0	
		STATE HEAD, TATA MOTOR FINANCE LTD, BBSR		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :04/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-WP(C)/5100/2025	SUSHILA HIAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
353	D-WP(C)/5101/2025	BANAJA MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
354	D-WP(C)/5102/2025	KARTIKESWAR BANUA VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
355	D-WP(C)/5103/2025	MUGEISWAR MAHADEB VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
356	D-WP(C)/5104/2025	ARUN KUMAR ROUT VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
357	D-WP(C)/5105/2025	MUGEISWAR MAHADEB VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
358	D-WP(C)/5106/2025	FAKIRA CHARAN SETHI VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
359	D-WP(C)/5107/2025	BABAJI CHARAN OJHA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
360	D-WP(C)/5108/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
361	D-WP(C)/5109/2025	ANANTA PRASAD MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
362	D-WP(C)/5110/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
363	D-ABLAPL/3700/2025	BASANTA SWAIN	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /24 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/3702/2025	BABULI MALIK	SURESH KUMAR JENA	KUAKHIA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/3703/2025	AMAN MAHANTO	SURESH KUMAR JENA	RAJGANGPUR /47 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/3707/2025	SULI NAIK	SATYAJIT MOHAPATRA (2)	BHADRAK RURAL /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/3709/2025	SIDHANT KUMAR DUTT	LALATENDU DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/3710/2025	PRIYABRATA MOHANTY	LALATENDU DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/3712/2025	SARATA CHANDRA MAHARANA	SARAT CHANDRA MEKAP	PURUNAKATAK /77 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/3715/2025	DIPTI RANJAN PRADHAN	ALOK KUMAR MOHAPATRA	KHUNTUNI /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/3720/2025	ARJUN MAJHI	SANGRAM KESHARI ROUT	BORIGUMMA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/3723/2025	MIRA SUNA	AJIT KUMAR RAUT	BRAJARAJNAGAR /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/3737/2025	KANHU DAS @ KANHU CHARAN DAS	SATYA NARAYAN MISHRA 4	MARINE KASIA /52 /2023	AOR20220001615C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/3739/2025	UTTAM MAJHI	SATYA NARAYAN MISHRA 4	MARINE KASIA /97 /2024	AOR20220001615C202500017
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/3741/2025	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	NIRANJAN MAHARANA VS	// /0 ()	
376	D-ABLAPL/3742/2025	STATE OF ODISHA KALYAN PATRA VS	BISWARANJAN DALAI VS	// BALIKUDA /43 /2025 ()	AOR20220003722C202500007
377	D-ABLAPL/3744/2025	STATE OF ODISHA NRUSHINGA BHAINSA VS	DEBABRATA DASH VS	// DHARAMGARH /140 /2024 ()	
378	D-ABLAPL/3748/2025	STATE OF ODISHA SANJAYA SAHU @ SANJAYA KUMAR SAHU VS	SOUBHAGYA KUMAR DASH VS	// PADMAPUR /19 /2019 ()	AOR20220001631C202500040
379	D-ABLAPL/3749/2025	STATE OF ODISHA JANMEJAY KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// BARIPADA TOWN /78 /2025 ()	
380	D-ABLAPL/3752/2025	STATE OF ODISHA BAPUNI @ BHABESWAR JENA @ BAPUNI JENA VS	SURYAKANTA DWIBEDI VS	// /0 ()	
381	D-ABLAPL/3753/2025	STATE OF ODISHA BHUBAN @ BHUBANESWAR MAJHI VS	TARA PRASAD MOHAPATRA VS	// /0 ()	
382	D-ABLAPL/3754/2025	STATE OF ODISHA NARAHARI NAIK VS	RAJIV KUMAR MAHANTA VS	// BAMBARI /193 /2023 ()	AOR20220001662C202500002
383	D-ABLAPL/3755/2025	STATE OF ODISHA REEMARANI ROUT@RIMARANI ROUT VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /34 /2025 ()	AOR20220001631C202500038
384	D-ABLAPL/3757/2025	STATE OF ODISHA JAGADISH ORAM VS	PRABIN DAS VS	// BONAI /16 /2025 ()	
385	D-ABLAPL/3758/2025	STATE OF ODISHA AJHARUDDIN KHAN VS	MANORANJAN DAS VS	// CUTTACK SADAR /481 /2021 ()	AOR20220000053C202500011
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :04/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/3761/2025	MUNA MAHANTA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
387	D-ABLAPL/3763/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
388	D-ABLAPL/3764/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
389	D-ABLAPL/3765/2025	SWADHIN KUMAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
390	D-ABLAPL/3769/2025	RAJU TANDIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /14 /2025 () //	
391	D-ABLAPL/3770/2025	KALANDI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /36 /2025 () //	
392	D-ABLAPL/3772/2025	JITAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /464 /2023 () //	
393	D-ABLAPL/3773/2025	NARESH DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	PURUNAKOTE /93 /2024 () //	
394	D-ABLAPL/3782/2025	KISHOR KUMAR TANDI @ KISHOR TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SINAPALI /23 /2025 () //	
395	D-ABLAPL/3786/2025	TUKUNA MALLIK@PUPUNA MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /227 /2023 () //	
396	D-ABLAPL/3792/2025	MUNSIRAM BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /349 /2024 () //	
397	D-ABLAPL/3797/2025	JAGADISH MAJHI	SUSHANTA KUMAR JOSHI	TUREIKELA /7 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/3801/2025	CHANCHAL SABAR	SUSHANTA KUMAR JOSHI	TUREIKELA /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/3804/2025	SUNITA KUMARI SAHU @ SUNITA SAHU	JYOTIRMAYA SAHOO	POLASARA PS /796 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/3809/2025	SOBHAN KUMAR PATTNAIK @ SOBHAN KUMAR PATTNAIK	JYOTIRMAYA SAHOO	NIMAKHANDI /301 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/3812/2025	MIKU GOUDA	JYOTIRMAYA SAHOO	HINJILI /970 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/3815/2025	MUNA BEHERA	CHIRANJIB ROUT	N.T.P.C. /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/3816/2025	PADMA CHARAN SAHU @ PADMA SAHOO	JYOTIRMAYA SAHOO	TANGI (KHURDA) /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/3817/2025	MD. JAYDUL KHAN @ JAHEDEL	SWARAJ PATEL	SUNDARGARH TOWN /31 /2025	AOR20220000246C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/3818/2025	DURYODHAN RANA	SAROJ KUMAR MISHRA	GHANTAPADA /158 /2024	AOD20240000678C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/3819/2025	SURESH CHANDRA SAHU	KSHETRABASI MOHANTY	PUINTALA /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/3821/2025	SANKAR BISWAL @ SHANKAR BISWAL	JYOTIRMAYA SAHOO	BALUGAON P.S. /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/3824/2025	BISWA MOHAN DAS @ MILAN	MOHENDRA DALAI	CUTTACK SADAR /68 /2025	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/3827/2025	STATE OF ODISHA SRUJAN @ SUJAN BEHERA VS	AMLAN SHAKTI PAUL VS	// Maitri Vihar PS /2 /2025 ()	
410	D-ABLAPL/3830/2025	STATE OF ODISHA JADABANANDA MALLICK VS	BIPIN KUMAR NAYAK VS	// PIPLI /34 /2025 ()	
411	D-ABLAPL/3831/2025	STATE OF ODISHA JYOTIRANJAN NAYAK @ BHAGU NAYAK VS	SASHIBHUSAN DAS VS	// BONTH /155 /2024 ()	
412	D-ABLAPL/3845/2025	STATE OF ODISHA JAYANTA MAHAKUL @ JAYATA MAHAKUL VS	SATYAJIT MOHAPATRA VS	// KHANTAPADA /32 /2025 ()	
413	D-ABLAPL/3855/2025	STATE OF ODISHA HIMANSHU SEKHAR BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// RARUAN /14 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :04/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/42422/2024 ARBP/89/2024	CHAUDHARY AND SONS FROGING PVT.LTD. MP	RAJAT KUMAR PANDA	6/2025
2	D-MSA/4978/2025 MSA/ /	D.N. OXYPARK RESIDENTS WELFARE SOCIETY MP	PRABHAKAR DHA	8/2025
3	D-MSA/5050/2025 MSA/ /	M/S. Z ESTATES PRIVATE LTD., BBSR MP	ABHINANDAN PRADHAN	9/2025
4	D-MSA/5050/2025 MSA/ /	M/S. Z ESTATES PRIVATE LTD., BBSR MP	ABHINANDAN PRADHAN	10/2025
5	D-TRPCRL/697/2025 TRPCRL/4/2025	NEELAMADHAB SAHOO MP	SAYANTAN PANDA	14/2025
6	D-TRPCRL/1664/2025 TRPCRL/7/2025	GOPAL AGRAWAL MP	SUDEEP KUMAR SARANGI	15/2025
7	D-OTAPL/5004/2025 OTAPL/ /	COMMISSIONER OF CGST AND CX, SUNDAR MP	ARUN PRAKASH DAS	22/2025
8	D-SA/40/1991 SA/40/1991	KABI CHANDRA PRADHAN MP	M/S.	25/2025
9	D-TRP(C)/41675/2024 TRP(C)/302/2024	RAJASHREE DASH@PANDA MP	NITYANANDA BEHURIA,N.NAYAK,P.K.ROUT,NITYABRATA BEHURIA	30/2025
10	D-TRP(C)/4560/2025 TRP(C)/31/2025	SOUBHAGINI BEHERA MP	SANJIB SWAIN	31/2025
11	D-TRP(C)/5079/2025 TRP(C)/ /	PRIYADARSHINI NANDY MP	SUKANTA KUMAR NAYAK	32/2025
12	D-CRLMP/3795/2025 CRLMP/ /	TUSHIL KUMAR MURMU MP	MANASH RANJAN SATAPATHY	34/2025
13	D-CRLMP/3808/2025 CRLMP/ /	BISWAJIT SWAIN MP	DEBIDUTTA MOHAPATRA	35/2025
14	D-JCRLA/12420/2024 JCRLA/50/2024	RADHAKANTA SAHU MP	M/S GAYATRI PATRA M/S. SAMVIT MOHANTY S.JENA S.MOHANTY	36/2025
15	D-JCRLA/111/2018 JCRLA/111/2018	RUSIA MULI MP	MR.SATYANARAYAN MISHRA	37/2025
16	D-JCRLA/66/2017 JCRLA/66/2017	MADHU HEMBRAM MP		38/2025
17	D-JCRLA/66/2017 JCRLA/66/2017	MADHU HEMBRAM MP		39/2025
18	D-CONTC/7970/2022 CONTC/7970/2022	PURNA CHANDRA PADHI MP	SRI NARENDRA KISHORE MISHRA,NITISH KUMAR MISHRA	44/2025
19	D-RVWPET/594/2025 RVWPET/ /	ASHOK JUNEJA MP	ASWINI KUMAR DASH	50/2025
20	D-RVWPET/4972/2025 RVWPET/ /	JAGANNATH DIXIT MP	MAHENDRA KUMAR SAHOO	51/2025
21	D-RVWPET/5048/2025 RVWPET/ /	GENERAL MANAGER, UPPER INDRAVATI MP	ROHIT KUMAR KUNGU	52/2025
22	D-RVWPET/5048/2025 RVWPET/ /	GENERAL MANAGER, UPPER INDRAVATI MP	ROHIT KUMAR KUNGU	53/2025
23	D-RPFAM/46892/2024 RPFAM/367/2024	RAJKISHORE BEHERA MP	SUKANTA KUMAR NAYAK	72/2025
24	D-CMAPL/52649/2024 CMAPL/42/2025	LAXMIPRIYA KARAN (RETIRED) MP	ADV.	78/2025
25	D-CMAPL/54071/2024 CMAPL/43/2025	CHEWA CHANDRA KERKETTA (DEAD) MP		79/2025
26	D-CMAPL/4958/2025	RAJANIKANTA PATRA	NARESH CHANDRA SAHOO	

	CMAPL/ /	MP		80/2025
27	D-CMAPL/4958/2025	RAJANIKANTA PATRA	NARESH CHANDRA SAHOO	
	CMAPL/ /	MP		81/2025
28	D-CMAPL/29999/2024	BHANUMATI MAHANTA	M/S R.C.RATH, S.K.PANDA, A.K.ACHARYA	
	CMAPL/233/2024	MP		82/2025
29	D-MATA/2761/2025	RUKMINI SAHOO	BHAWANI SANKAR PANIGRAHI	
	MATA/ /	MP		84/2025
30	D-FAO/42256/2024	REGIONAL MANAGER, ORIENTAL INSURANCE	PRASANTA KUMAR MAHALI	
	FAO/496/2024	MP		84/2025
31	D-FAO/1200/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE	PRASANTA KUMAR MAHALI	
	FAO/48/2025	MP		85/2025
32	D-MATA/41343/2024	SANGITA BEHERA	DAYANANDA MOHAPATRA	
	MATA/347/2024	MP		85/2025
33	D-MATA/4959/2025	NIKKI DEVI@NIKKI KUMARI	MANAS RANJAN DHAL	
	MATA/ /	MP		86/2025
34	D-FAO/241/2018	STATE OF ORISSA	SR.S.C.S AND ME	
	FAO/241/2018	MP		86/2025
35	D-MATA/4959/2025	NIKKI DEVI@NIKKI KUMARI	MANAS RANJAN DHAL	
	MATA/ /	MP		87/2025
36	D-FAO/4969/2025	JYOSTNA SAMANTARAY	DURGA PRASAD S.MALLICK	
	FAO/ /	MP		87/2025
37	D-MATA/17648/2024	MALAY KETAN DAS	M/S.DEBAJYOTI CHATTERJEE, A.K.MISHRA 2	
	MATA/142/2024	MP		88/2025
38	D-FAO/4969/2025	JYOSTNA SAMANTARAY	DURGA PRASAD S.MALLICK	
	FAO/ /	MP		88/2025
39	D-MATA/5013/2025	NIBEDITA JENA @ NAYAK	LAKSHMAN MISHRA	
	MATA/ /	MP		89/2025
40	D-FAO/5061/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	FAO/ /	MP		89/2025
41	D-MATA/5095/2025	NIHARIKA RAY@MOHANTY	ARUN KUMAR ACHARYA	
	MATA/ /	MP		90/2025
42	D-FAO/5061/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	FAO/ /	MP		90/2025
43	D-CRLREV/3719/2025	JINESH@DINESH KUMAR SAHU	SHYAM SUNDAR CHHUALSINGH	
	CRLREV/ /	MP		93/2025
44	D-CRLREV/3719/2025	JINESH@DINESH KUMAR SAHU	SHYAM SUNDAR CHHUALSINGH	
	CRLREV/ /	MP		94/2025
45	D-CRLREV/25578/2024	PRIYADARSHINI AMRITA PANDA	BASUDEV PUJARI	
	CRLREV/557/2024	MP		95/2025
46	D-CRLREV/3735/2025	RANKANATH LENKA	DEBASNAN DAS	
	CRLREV/ /	MP		96/2025
47	D-CRLREV/3826/2025	GADADHAR JENA	VIVEKANAND JENA	
	CRLREV/ /	MP		97/2025
48	D-BLAPL/33175/2024	TUKUNA MALLICK @ MALICK		
	BLAPL/11196/2024	MP		170/2025
49	D-BLAPL/2934/2025	RAJA@JAGAT NAYAK	GYANESWAR SATPATHY	
	BLAPL/ /	MP		171/2025
50	D-RSA/3077/2025	PREMANANDA SAHU	SOUMYA MISHRA	
	RSA/60/2025	MP		175/2025
51	D-RSA/4936/2025	SATYABADI LENKA	SOUMYA MISHRA	
	RSA/ /	MP		176/2025
52	D-RSA/4767/2025	SAGAR PATRA	ASHOK DAS	
	RSA/ /	MP		177/2025
53	D-RSA/10/2013	SASMITA PATTANAIK	M/S.S.K.NAYAK	
	RSA/10/2013	MP		178/2025
54	D-RSA/10/2013	SASMITA PATTANAIK	M/S.S.K.NAYAK	
	RSA/10/2013	MP		179/2025
55	D-RSA/10/2013	SASMITA PATTANAIK	M/S.S.K.NAYAK	
	RSA/10/2013	MP		180/2025
56	D-CMP/47545/2024	BELAMATI DIGAL	AMIYA KUMAR MISHRA	
	CMP/1308/2024	MP		193/2025
57	D-CMP/4944/2025	MUSTAK MALLIK	SIDHESWAR RATH	
	CMP/ /	MP		194/2025

58	D-CMP/4878/2025 CMP/ /	KESHAB CHANDRA DAS MP	RAMESH CHANDRA MISHRA	195/2025
59	D-CMP/4961/2025 CMP/ /	RAJENDRA PANIGRAHI MP	HIMANSHU BHUSAN DASH	196/2025
60	D-CMP/5015/2025 CMP/ /	ADIKANDA NAYAK MP	MRUGANKA MAULI PATNAIK	197/2025
61	D-CMP/51547/2024 CMP/1446/2024	ORISSA RASHTRABHASA PARISHAD, PURI MP		198/2025
62	D-CMP/47619/2024 CMP/1388/2024	SANTOSH KUMAR MALLICK MP	SUDEEP KUMAR SARANGI	199/2025
63	D-CMP/52575/2024 CMP/79/2025	SUKANTA KUMAR MISHRA MP	LALIT KUMAR MAHARANA	200/2025
64	D-ABLAPL/36103/2024 ABLAPL/14396/2024	NIBESH PANIGRAHI MP		323/2025
65	D-ABLAPL/38381/2024 ABLAPL/14711/2024	MANOJ KUMAR JENA MP		324/2025
66	D-ABLAPL/32952/2024 ABLAPL/12468/2024	BHARATA NAYAK MP		325/2025
67	D-ABLAPL/20790/2024 ABLAPL/7479/2024	RAJESH HARICHANDAN MP		326/2025
68	D-ABLAPL/594/2025 ABLAPL/282/2025	ARJUN CHARAN JENA @ BULU MP		327/2025
69	D-ABLAPL/918/2025 ABLAPL/438/2025	ALIPH KUMAR DAS @ ALIF KUMAR DAS MP		328/2025
70	D-ABLAPL/11143/2024 ABLAPL/3988/2024	KABULU DAS @ ABHIMANYU DAS MP	SATYA NARAYAN MISHRA 4	329/2025
71	D-ABLAPL/1868/2025 ABLAPL/824/2025	BIKASH SAHOO @ BIPIN KUMAR SAHOO ANADI CHARAN NAYAK MP		330/2025
72	D-ABLAPL/32172/2024 ABLAPL/12146/2024	RASHMITA NAYAK MP		331/2025
73	D-ABLAPL/38832/2024 ABLAPL/14936/2024	RANGADHAR BEHERA MP		332/2025
74	D-ABLAPL/31282/2024 ABLAPL/11617/2024	PRABODHA CHANDRA RAY MP		333/2025
75	D-ABLAPL/32508/2024 ABLAPL/12207/2024	PABITRA RANA MP		334/2025
76	D-ABLAPL/30836/2024 ABLAPL/11780/2024	KALPALATA PATRA MP		335/2025
77	D-ABLAPL/37268/2024 ABLAPL/14274/2024	MIR GAHAR ALI MP	L.N.RAYATSINGH	336/2025
78	D-ABLAPL/1889/2025 ABLAPL/802/2025	PRABHAKAR MOHANTY @ PRAVAKAR MOHANTY MP		337/2025
79	D-ABLAPL/29957/2024 ABLAPL/11144/2024	INDRAJIT BEHERA MP		338/2025
80	D-ABLAPL/39280/2024 ABLAPL/15060/2024	GOBARDHAN SAMAL MP		339/2025
81	D-ABLAPL/33607/2024 ABLAPL/14409/2024	SRICHANDAN POLAI @ CHANDAN POLAI MP		340/2025
82	D-ABLAPL/33608/2024 ABLAPL/12655/2024	SRICHANDAN POLAI MP		341/2025
83	D-ABLAPL/29610/2024 ABLAPL/11909/2024	GOUTAM KUMAR POLAI @ SILU POLAI MP		342/2025
84	D-ABLAPL/31841/2024 ABLAPL/11855/2024	KEDARNATH PATRA MP		343/2025
85	D-CRLMC/914/2025 CRLMC/512/2025	SUBHAM@RITESH JOSHI MP	SWARAJ PATEL	406/2025
86	D-CRLMC/3725/2025 CRLMC/ /	BIRANCHI NARAYAN MOHAPATRA MP	SUDEEP KUMAR SARANGI	407/2025
87	D-CRLA/3706/2025 CRLA/ /	BHANJA@BHANJA KISHORE NAYAK MP	ARIJEET MISHRA	407/2025
88	D-CRLMC/4817/2023 CRLMC/4817/2023	TATA PROJECT LTD., BBSR, KHORDHA MP	AMIT PRASAD BOSE	408/2025
89	D-CRLA/3706/2025	BHANJA@BHANJA KISHORE NAYAK	ARIJEET MISHRA	

	CRLA/ /	MP		408/2025
90	D-CRLMC/3729/2025	ASHA SINGH	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		409/2025
91	D-CRLA/39025/2024	GHANA BADARA	PRABIR KUMAR RAY	
	CRLA/169/2025	MP		409/2025
92	D-CRLMC/3732/2025	BIRANCHI NARAYAN MOHAPATRA	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		410/2025
93	D-CRLA/39025/2024	GHANA BADARA	PRABIR KUMAR RAY	
	CRLA/169/2025	MP		410/2025
94	D-CRLA/39025/2024	GHANA BADARA	PRABIR KUMAR RAY	
	CRLA/169/2025	MP		411/2025
95	D-CRLMC/3221/2025	LIPUNA @ JAGAT JIBAN JENA	SURYA NARAYAN PANIGRAHI	
	CRLMC/ /	MP		411/2025
96	D-CRLA/3756/2025	NABAGHANA JENA@HADA	ANIMA KUMARI DEI	
	CRLA/ /	MP		412/2025
97	D-CRLMC/3738/2025	CHARCHIT MISHRA	BISWARANJAN SAHOO	
	CRLMC/ /	MP		412/2025
98	D-CRLA/3756/2025	NABAGHANA JENA@HADA	ANIMA KUMARI DEI	
	CRLA/ /	MP		413/2025
99	D-CRLMC/3443/2025	MANJULATA JENA	BIJAYA KUMAR PARIDA	
	CRLMC/501/2025	MP		413/2025
100	D-CRLA/597/2022	RANIT MALLIK@RANJIT MALLIK	PRASANTA KUMAR JENA	
	CRLA/597/2022	MP		414/2025
101	D-CRLMC/3746/2025	SREYANSHU MALLICK @ GUDU	DEBADATTA MOHANTY	
	CRLMC/ /	MP		414/2025
102	D-CRLA/3854/2025	BIJAYA KUMAR MOHANTY	SATYA RANJAN MULIA	
	CRLA/ /	MP		415/2025
103	D-CRLMC/3746/2025	SREYANSHU MALLICK @ GUDU	DEBADATTA MOHANTY	
	CRLMC/ /	MP		415/2025
104	D-CRLMC/3750/2025	PULIN KUMAR GANTAYAT	MANOJ KUMAR PANDA	
	CRLMC/ /	MP		416/2025
105	D-CRLA/3854/2025	BIJAYA KUMAR MOHANTY	SATYA RANJAN MULIA	
	CRLA/ /	MP		416/2025
106	D-CRLMC/1433/2025	SEFALI MANSINGH		417/2025
	CRLMC/229/2025	MP		
107	D-CRLMC/3847/2025	DIPUNA @ RASHMIRANJAN NATH	ACHYUTANANDA PATTANAIAK	
	CRLMC/ /	MP		418/2025
108	D-CRLMC/3852/2025	JAYAPRAKASH PANI @ JOYPRAKASH PANI	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		419/2025
109	D-CRLMC/3856/2025	MUNA @ RAHUL BISWAL	KASHINATH PATTANAIAK	
	CRLMC/ /	MP		420/2025
110	D-CRLMC/3858/2025	NARAYAN CHANDRA DAS	ROHIT RANJAN RAY	
	CRLMC/ /	MP		421/2025
111	D-MACA/4900/2025	BISHNU CHARAN SARANGI	BISHNU BRATA SINGH	
	MACA/ /	MP		425/2025
112	D-MACA/5010/2025	NEW INDIA ASSURANCE CO. LTD.	MAHITOSH SINHA	
	MACA/ /	MP		426/2025
113	D-WA/4875/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		896/2025
114	D-WA/4875/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		897/2025
115	D-WA/4876/2025	BASUDEV SAHOO	SADASIVA PATRA (1)	
	WA/ /	MP		898/2025
116	D-WA/4877/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		899/2025
117	D-WA/4877/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		900/2025
118	D-WA/4956/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA	
	WA/ /	MP		901/2025
119	D-WA/4956/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA	
	WA/ /	MP		902/2025
120	D-WA/4957/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		903/2025

121	D-WA/4957/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	904/2025
122	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	905/2025
123	D-WA/4987/2025 WA/ /	LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATION, BIRSA MP		906/2025
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	907/2025
125	D-WA/1711/2024 WA/67/2024	ITISHREE SWAIN MP	SAMEER KUMAR DAS	908/2025
126	D-WA/1674/2024 WA/96/2024	RABINDRANATH LENKA MP	SAMEER KUMAR DAS	909/2025
127	D-WA/1687/2024 WA/101/2024	RABINDRANATH LENKA MP	SAMEER KUMAR DAS	910/2025
128	D-WA/1703/2024 WA/68/2024	ITISHREE SWAIN MP	SAMEER KUMAR DAS	911/2025
129	D-WA/1698/2024 WA/102/2024	DR.SMITA NAYAK MP	SAMEER KUMAR DAS	912/2025
130	D-WA/1695/2024 WA/100/2024	PRANGYA PARAMITA JETHY MP	SAMEER KUMAR DAS	913/2025
131	D-WA/4871/2025 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	914/2025
132	D-WA/4871/2025 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	915/2025
133	D-WA/4873/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	916/2025
134	D-WA/4873/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	917/2025
135	D-WA/4873/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	918/2025
136	D-WA/4874/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	919/2025
137	D-WA/4874/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	920/2025
138	D-WA/5067/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	921/2025
139	D-WA/5067/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	922/2025
140	D-WA/5067/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	923/2025
141	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	924/2025
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	925/2025
143	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	926/2025
144	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	927/2025
145	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	928/2025
146	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	929/2025
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	930/2025
148	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	931/2025
149	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	932/2025
150	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	933/2025
151	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	934/2025
152	D-WA/5083/2025	STATE OF ODISHA	DEBENDRA KUMAR SAHOO , A.G.A	

	WA/ /	MP		935/2025
153	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	936/2025
154	D-WA/5083/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO , A.G.A	937/2025
155	D-WA/5083/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO , A.G.A	938/2025
156	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	939/2025
157	D-WA/5080/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	940/2025
158	D-WA/5080/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	941/2025
159	D-WA/5080/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	942/2025
160	D-WA/5090/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	943/2025
161	D-WA/5090/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	944/2025
162	D-WA/5090/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	945/2025
163	D-WA/5092/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A	946/2025
164	D-WA/5092/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A	947/2025
165	D-WA/5092/2025 WA/ /	STATE OF ODISHA MP	DEBENDRA KUMAR SAHOO,A.G.A	948/2025
166	D-WP(C)/4872/2025 WP(C)/3692/2025	JACOB VARGHESE MP	P. ANUP DASH	2091/2025
167	D-WP(C)/4879/2025 WP(C)/ /	FAGULAL PADHAN MP	BHARATI DASH	2092/2025
168	D-WP(C)/4883/2025 WP(C)/ /	DALURAM DEHURY MP	DEBAKANTA MOHANTY	2093/2025
169	D-WP(C)/4881/2025 WP(C)/ /	RANJAN KUMAR DASH MP	RAJJEET ROY	2094/2025
170	D-WP(C)/4884/2025 WP(C)/ /	PRADEEP KUMAR ODDU MP	SUSANTA KUMAR MISHRA	2095/2025
171	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	2096/2025
172	D-WP(C)/4885/2025 WP(C)/3766/2025	AMODH KUMAR BARDHAN MP	SUJATA JENA	2097/2025
173	D-WP(C)/4888/2025 WP(C)/ /	NANDA KISHORE BARIK MP	GYANENDRA KUMAR TRIPATHY	2098/2025
174	D-WP(C)/4895/2025 WP(C)/ /	ABHINASH DAS @ ABHINASH DASH MP	BIRAJA PRASANNA DAS	2099/2025
175	D-WP(C)/4897/2025 WP(C)/ /	JITENDRA PATRA MP	BIRAJA PRASANNA DAS	2100/2025
176	D-WP(C)/4896/2025 WP(C)/ /	RAJESH MALLICK MP	BIRAJA PRASANNA DAS	2101/2025
177	D-WP(C)/4898/2025 WP(C)/ /	ABHINASH DAS @ ABHINASH DASH MP	BIRAJA PRASANNA DAS	2102/2025
178	D-WP(C)/4899/2025 WP(C)/ /	SHRUTI JENA MP	BIRAJA PRASANNA DAS	2103/2025
179	D-WP(C)/4901/2025 WP(C)/ /	PRANATI PARIDA MP	BIRAJA PRASANNA DAS	2104/2025
180	D-WP(C)/4902/2025 WP(C)/ /	RANJAN KUMAR ROUT @ RANJAN ROUT MP	BIRAJA PRASANNA DAS	2105/2025
181	D-WP(C)/4903/2025 WP(C)/ /	RAMAKANTA BEHERA MP	BIRAJA PRASANNA DAS	2106/2025
182	D-WP(C)/4904/2025 WP(C)/ /	ASEENA PRADHAN MP	BIRAJA PRASANNA DAS	2107/2025
183	D-WP(C)/4905/2025 WP(C)/ /	SWARNALATA MALLICK MP	BIRAJA PRASANNA DAS	2108/2025

184	D-WP(C)/4906/2025 WP(C)/ /	KRUPASINDHU MUDULI MP	BIRAJA PRASANNA DAS	2109/2025
185	D-WP(C)/4909/2025 WP(C)/ /	PRAVAT KUMAR SAHOO MP	BIRAJA PRASANNA DAS	2110/2025
186	D-WP(C)/4911/2025 WP(C)/ /	ANNAPURNA SAHU MP	BIRAJA PRASANNA DAS	2111/2025
187	D-WP(C)/4914/2025 WP(C)/ /	SAGAR KUMAR PANIGRAHI MP	PAMI RATH	2112/2025
188	D-WP(C)/4916/2025 WP(C)/ /	SUNAKAR ADHIKARI MP	GANESH PRASAD SAMAL	2113/2025
189	D-WP(C)/4917/2025 WP(C)/ /	JAYANTI BISWAL MP	BIRAJA PRASANNA DAS	2114/2025
190	D-WP(C)/4919/2025 WP(C)/ /	ALOK KUMAR BISOYI MP	PAMI RATH	2115/2025
191	D-WP(C)/4922/2025 WP(C)/ /	SUKANTA DHALA @ DHAL MP	BIRAJA PRASANNA DAS	2116/2025
192	D-WP(C)/4920/2025 WP(C)/ /	M/S MAYURBHANJ CENTRAL COOPERATIVE BANK LIMITED MP	BIRAJA PRASANNA DAS	2117/2025
193	D-WP(C)/4925/2025 WP(C)/ /	DINDAYAL SAHA MP	ARUN KUMAR PATRA	2118/2025
194	D-WP(C)/4907/2025 WP(C)/ /	PETTY OFFICER BIJOYANANDA BEHERA MP	ARENDRA BEURA	2119/2025
195	D-WP(C)/4928/2025 WP(C)/ /	RABINDRA KUMAR BISWAL MP	ARUN KUMAR PATRA	2120/2025
196	D-WP(C)/3052/2024 WP(C)/1714/2024	SABITA PATEL MP		2121/2025
197	D-WP(C)/4930/2025 WP(C)/ /	PRADEEP KUMAR REDDY MP	BISWAJIT RANJAN TRIPATHY	2122/2025
198	D-WP(C)/4890/2025 WP(C)/3743/2025	PURNIMA ROUT MP	SUSANTA KUMAR BARAL	2123/2025
199	D-WP(C)/4933/2025 WP(C)/ /	BANITA JHANKAR MP	BISWAJIT RANJAN TRIPATHY	2124/2025
200	D-WP(C)/4933/2025 WP(C)/ /	BANITA JHANKAR MP	BISWAJIT RANJAN TRIPATHY	2125/2025
201	D-WP(C)/4937/2025 WP(C)/ /	SHIBASANKAR SARKAR @ SHIBA SANKAR MP	BISWAJIT RANJAN TRIPATHY	2126/2025
202	D-WP(C)/4935/2025 WP(C)/ /	SHANTI MANJARI DEI MP	MILAN KANUNGO	2127/2025
203	D-WP(C)/4937/2025 WP(C)/ /	SHIBASANKAR SARKAR @ SHIBA SANKAR MP	BISWAJIT RANJAN TRIPATHY	2128/2025
204	D-WP(C)/4939/2025 WP(C)/ /	BIBHUTI BHUSHAN GURU MP	BISWAJIT RANJAN TRIPATHY	2129/2025
205	D-WP(C)/4939/2025 WP(C)/ /	BIBHUTI BHUSHAN GURU MP	BISWAJIT RANJAN TRIPATHY	2130/2025
206	D-WP(C)/4865/2025 WP(C)/ /	BISWO BHUSAN SAHOO MP	SOUBHAGYA SWAIN	2131/2025
207	D-WP(C)/4942/2025 WP(C)/ /	KSHETRABASI NAYAK MP	ANUGRAHA NARAYAN SAMANTRAY	2132/2025
208	D-WP(C)/4509/2025 WP(C)/3740/2025	SUBARNA KESHARI CHAND MP	SUSANTA KUMAR BARAL	2133/2025
209	D-WP(C)/4947/2025 WP(C)/ /	SUJIT KUMAR MOHANTY MP	BANSHIDHAR SATAPATHY	2134/2025
210	D-WP(C)/4948/2025 WP(C)/ /	SANGITA DAS MP	BANSHIDHAR SATAPATHY	2135/2025
211	D-WP(C)/47913/2024 WP(C)/28857/2024	ABHILASH PUROHIT MP	SUBHADUTTA ROURAY	2136/2025
212	D-WP(C)/4866/2025 WP(C)/ /	DIPTI RANJAN BEHERA MP	SOUBHAGYA SWAIN	2137/2025
213	D-WP(C)/419/2025 WP(C)/828/2025	MOTHER TERESA WOMENS SELF HELP GROUP MP	SUKABHADRANARAYAN DALAI	2138/2025
214	D-WP(C)/4962/2025 WP(C)/3749/2025	ASHOK KUMAR NAYAK MP	JAYANT KUMAR RATH	2139/2025
215	D-WP(C)/4867/2025	BIRAJA PRASAD BHOI	SOUBHAGYA SWAIN	

	WP(C)/ /	MP		2140/2025
216	D-WP(C)/4964/2025	MOHAMMED AKIQUE	SUKANTA KUMAR NAYAK (2)	
	WP(C)/3786/2025	MP		2141/2025
217	D-WP(C)/4968/2025	PURNIMA NAIK	STHITI PRAGYAN SUNANDINI	
	WP(C)/ /	MP		2142/2025
218	D-WP(C)/4967/2025	MR.RAJIB LOCHAN SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		2143/2025
219	D-WP(C)/4868/2025	SRIDHAR DAS	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		2144/2025
220	D-WP(C)/4973/2025	M/S. KCS PVT. LTD, SUNDERGARH	SUVENDU KUMAR RAY	
	WP(C)/ /	MP		2145/2025
221	D-WP(C)/4975/2025	M/S. B.B.INFRA SOLUTION PRIVATE LIMITED	HEMABRISHA CHANDRA NAYAK	
	WP(C)/ /	MP		2146/2025
222	D-WP(C)/3586/2025	SUKADEV MOHAPATRA	RAJENDRA KUMAR MUND	
	WP(C)/3776/2025	MP		2147/2025
223	D-WP(C)/4979/2025	SUBHASHREE SUCHISMITA @ SAHOO	PRASANTA KUMAR JENA	
	WP(C)/ /	MP		2148/2025
224	D-WP(C)/4869/2025	BIMAL KUMAR AGARWALLA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		2149/2025
225	D-WP(C)/4985/2025	RAMAKANTA SAHU	SOURAV DAS	
	WP(C)/ /	MP		2150/2025
226	D-WP(C)/4986/2025	JOGESWAR BALIARSINGH	SUBHENDU KAR	
	WP(C)/ /	MP		2151/2025
227	D-WP(C)/4590/2025	SUBHRANSU MISHRA	ALOK KUMAR PANDA	
	WP(C)/3686/2025	MP		2152/2025
228	D-WP(C)/4990/2025	GAYATRI NANDA	BISWAJIT NAYAK	
	WP(C)/ /	MP		2153/2025
229	D-WP(C)/4994/2025	MANORANJAN PANDIT	BISWAJIT NAYAK	
	WP(C)/ /	MP		2154/2025
230	D-WP(C)/54555/2024	BANK OF BARODA,SAMBALPUR	KHAN MAHMOODUL HASAN NIAMATI	
	WP(C)/800/2025	MP		2155/2025
231	D-WP(C)/4995/2025	GAYATRI NANDA	BISWAJIT NAYAK	
	WP(C)/ /	MP		2156/2025
232	D-WP(C)/4997/2025	PINKINI RATH	BISWAJIT NAYAK	
	WP(C)/ /	MP		2157/2025
233	D-WP(C)/4999/2025	RASHMI PRAVA MOHANTY	BISWAJIT NAYAK	
	WP(C)/ /	MP		2158/2025
234	D-WP(C)/5001/2025	M/S. NEW PRINCE RESTAURANT, BERHAMPUR	MUSIK ANANDA GURU	
	WP(C)/ /	MP		2159/2025
235	D-WP(C)/2708/2025	SNEHALATA SAHOO	PRASANT KUMAR KHUNTIA	
	WP(C)/2426/2025	MP		2160/2025
236	D-WP(C)/2251/2023	DEBARAJ BEHERA		
	WP(C)/2251/2023	MP		2161/2025
237	D-WP(C)/5002/2025	SAROJINI SATPATHY	BISWAJIT NAYAK	
	WP(C)/ /	MP		2162/2025
238	D-WP(C)/5007/2025	M/S OCL IRON AND STEELS LTD., KOLKATA	PARTHA MUKHERJI	
	WP(C)/ /	MP		2163/2025
239	D-WP(C)/5006/2025	M/S.ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	REDEVA GPTHEORETICAL AND NINDCO) BBSR	
	WP(C)/ /	MP		2164/2025
240	D-WP(C)/54689/2024	SABITRI PANIGRAHI	IN PERSON	
	WP(C)/756/2025	MP		2165/2025
241	D-WP(C)/5012/2025	SAMBHUPANI DIGAL	ANIMA KUMARI DEI	
	WP(C)/ /	MP		2166/2025
242	D-WP(C)/5016/2025	SIBA NARAYAN SAHOO	NIHAL RATH	
	WP(C)/ /	MP		2167/2025
243	D-WP(C)/5017/2025	SHANTISENA PUBLICATIONS, JAGATSINGHPUR	ANNA KUMAR MISHRA	
	WP(C)/ /	MP		2168/2025
244	D-WP(C)/51914/2024	RAMAKANTA MOHAPATRA	JITENDRA KUMAR LENKA	
	WP(C)/32005/2024	MP		2169/2025
245	D-WP(C)/50436/2024	HARIHAR MOHANTY	SUJATA JENA	
	WP(C)/32494/2024	MP		2170/2025
246	D-WP(C)/51914/2024	RAMAKANTA MOHAPATRA	JAYANT KUMAR RATH	
	WP(C)/32005/2024	MP		2171/2025

247	D-WP(C)/5026/2025 WP(C)/ /	MANJULATA MALLIK MP	SUSHANTA KUMAR JOSHI	2172/2025
248	D-WP(C)/5027/2025 WP(C)/ /	NALINI PANDA MP	DILLIP KUMAR MOHAPATRA	2173/2025
249	D-WP(C)/15681/2022 WP(C)/15681/2022	DR. MADHUSMITA DAS MP		2174/2025
250	D-WP(C)/36882/2020 WP(C)/36882/2020	MAMATARANI PANDA MP		2175/2025
251	D-WP(C)/3542/2025 WP(C)/2966/2025	LINGARAJ SAHOO MP	SASWATI MOHAPATRA	2176/2025
252	D-WP(C)/5032/2025 WP(C)/ /	M/S MERICA AGRO PRODUCTS PVT. LTD., BBSR MP	SURYAKANTA KUMAR SATAPATHY	2177/2025
253	D-WP(C)/17980/2021 WP(C)/17980/2021	PRADIPTA KUMAR PARIDA MP		2178/2025
254	D-WP(C)/15681/2022 WP(C)/15681/2022	DR. MADHUSMITA DAS MP		2179/2025
255	D-WP(C)/28957/2021 WP(C)/28957/2021	ASHOK KUMAR SAHOO MP		2180/2025
256	D-WP(C)/17983/2021 WP(C)/17983/2021	BIKRAM KISHORE PATRA MP		2181/2025
257	D-WP(C)/5034/2025 WP(C)/ /	ARUNIMA SAMANTRAY MP	KUNAL KUMAR SWAIN	2182/2025
258	D-WP(C)/54304/2024 WP(C)/1359/2025	UNION OF INDIA MP	PRASANNA KUMAR PARHI	2183/2025
259	D-WP(C)/6737/2022 WP(C)/6737/2022	PARESH CH. SWAIN MP		2184/2025
260	D-WP(C)/4870/2025 WP(C)/ /	CHANDRAKANTA SAHOO MP	SOUBHAGYA SWAIN	2185/2025
261	D-WP(C)/17982/2021 WP(C)/17982/2021	SATYA NARAYAN PATTANAIAK MP		2186/2025
262	D-WP(C)/28954/2021 WP(C)/28954/2021	DR. LAXMIKANTA DASH MP		2187/2025
263	D-WP(C)/5036/2025 WP(C)/ /	MAA KALIJAI MOTOR DANGA MALIKA SANGH, BALANGIR, KHORDHA MP		2188/2025
264	D-WP(C)/5038/2025 WP(C)/ /	PARESH KUMAR RAY MP	AZRA JAMAL	2189/2025
265	D-WP(C)/31035/2024 WP(C)/17937/2024	SIS LTD, BBSR (SECURITY AND INTELLIGENCE SERVICE), KHORDHA MP	SURENDRA KUMAR MOHANTY	2190/2025
266	D-WP(C)/5041/2025 WP(C)/ /	CHARULATA DALEI MP	SANTOSH KUMAR SAMANTARAY	2191/2025
267	D-WP(C)/39926/2024 WP(C)/24388/2024	TARANISEN JENA MP	PRAVASH CHANDRA JENA	2192/2025
268	D-WP(C)/10422/2014 WP(C)/10422/2014	KASINATH PALATA MP	M/S.GAJENDRANATH ROUT	2193/2025
269	D-WP(C)/5044/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL) IN-CHARGE, K. SUNDARIBARHY, TPWODL MP	PRASANTA KUMAR SAHOO	2194/2025
270	D-WP(C)/4970/2025 WP(C)/ /	MANAMATI PUJARI MP	SUKANTA KUMAR DALAI	2195/2025
271	D-WP(C)/5045/2025 WP(C)/ /	PRADIP KUMAR DAS MP	SURENDRA KUMAR GARTIA	2196/2025
272	D-WP(C)/4885/2025 WP(C)/3766/2025	AMODH KUMAR BARDHAN MP	SUJATA JENA	2197/2025
273	D-WP(C)/5049/2025 WP(C)/ /	M/S PRADEEP KUMAR DAS, BALANGIR MP	ABHILASH MISHRA	2198/2025
274	D-WP(C)/5051/2025 WP(C)/ /	M/S. PRADEEP KUMAR DAS, BALANGIR MP	ABHILASH MISHRA	2199/2025
275	D-WP(C)/5052/2025 WP(C)/ /	NIRAKAR PRADHAN MP	PRADEEP KUMAR ROUT	2200/2025
276	D-WP(C)/5059/2025 WP(C)/ /	ABDUL JABBAR KHAN MP	ALOK KUMAR PANDA	2201/2025
277	D-WP(C)/5057/2025 WP(C)/ /	M/S. PRADEEP KUMAR DAS, BALANGIR MP	ABHILASH MISHRA	2202/2025
278	D-WP(C)/5055/2025	MAHODADHI BUILDERS PVT. LTD, BBSR	SURYAKANTA DASH	

	WP(C)/ /	MP		2203/2025
279	D-WP(C)/1727/2025 WP(C)/1654/2025	ARJUN CHARAN PRUSTY MP	KANANBALA ROY CHOUDHURY	2204/2025
280	D-WP(C)/1730/2025 WP(C)/1655/2025	ASHOK KUMAR SAHOO MP	KANANBALA ROY CHOUDHURY	2205/2025
281	D-WP(C)/5068/2025 WP(C)/ /	RANJIB BISWAL MP	BISWAJIT NAYAK	2206/2025
282	D-WP(C)/5069/2025 WP(C)/ /	HARISH @ GIRISH CHANDRA BEHERA MP	PRAKASH RANJAN BARIK	2207/2025
283	D-WP(C)/5071/2025 WP(C)/ /	SUNIL KUMAR BHALOTIA MP	BISWAJIT NAYAK	2208/2025
284	D-WP(C)/5072/2025 WP(C)/ /	M/S MAYURBHANJ CENTRAL COOPERATIVE BANK LIMITED, BARIPADA BRANCH MP		2209/2025
285	D-WP(C)/5074/2025 WP(C)/ /	M/S. JAGABANDHU ENTERPRISES PVT. LTD. BARIPADA MP		2210/2025
286	D-WP(C)/5075/2025 WP(C)/ /	BISWAJIT SAMANTRAY MP	BISWAJIT NAYAK	2211/2025
287	D-WP(C)/5076/2025 WP(C)/ /	RANJIB BISWAL MP	BISWAJIT NAYAK	2212/2025
288	D-WP(C)/5082/2025 WP(C)/ /	TERESHA EKKA MP	DIPTI RANJAN BHOKTA	2213/2025
289	D-WP(C)/5084/2025 WP(C)/ /	SADASHIBA SENAPATI MP	KABIRAJ PRADHAN	2214/2025
290	D-WP(C)/5086/2025 WP(C)/ /	MUKTA JANI MP	DIPTI RANJAN BHOKTA	2215/2025
291	D-WP(C)/5088/2025 WP(C)/ /	NAMITA PATHJOSHI MP	DIPTI RANJAN BHOKTA	2216/2025
292	D-WP(C)/5087/2025 WP(C)/ /	DINABANDHU BEHERA MP	PRAKASH RANJAN BARIK	2217/2025
293	D-WP(C)/5089/2025 WP(C)/ /	EXECUTIVE DIRECTOR (KORAPUT), HINDUSTAN AERONAUTICALS LTD, KORAPUT MP		2218/2025
294	D-WP(C)/4889/2025 WP(C)/ /	SRIKANTA KUMAR SWAIN MP	RAMA KRISHNA BISOI	2219/2025
295	D-WP(C)/5091/2025 WP(C)/ /	SADASIVA PANDA MP	NIRANJAN LENKA	2220/2025
296	D-WP(C)/5097/2025 WP(C)/ /	KALPANA JANI MP	DIPTI RANJAN BHOKTA	2221/2025
297	D-WP(C)/5100/2025 WP(C)/ /	SUSHILA HIAL MP	DIPTI RANJAN BHOKTA	2222/2025
298	D-WP(C)/4974/2025 WP(C)/ /	RASHMIREKHA MAJHI MP	SOUBHAGYA SWAIN	2223/2025
299	D-WP(C)/4811/2025 WP(C)/ /	GUNAMANI SAHU MP	DURGESH NARAYAN RATH	2224/2025